

OFFICE OF THE SUB JUDGE (CJM) UDHAMPUR

No: 404

Dated: 23.03.2020

ORDER

In Compliance to Hon'ble High Court circular No 14/G.S Dated 23.03.2020 and Order No 402 Dated 23.03.2020 of Principal District & Sessions Court Udhampur in light of situation arising as such result of the outbreak of Corona – Virus disease (COVID -19. the following Judicial Magistrates are hereby nominated for taking up Bail / Remand and other extremely urgent Civil/ Criminal matters till 31st of March, 2020.

Sno	Name & Desig. of the Judicial officer	From
1	Miss Priyanka Mahajan , Munsiff , JMIC Majalta	23.03.2020 to 25.03.2020
2	Sh Ajay Kumar , DMM (Traffic) Udhampur	26.03.2020 to 28.03.2020
3	Smt Kamaya Singh Andotra ,Munsiff /JMIC ,Udhampur	29.03.2020 to 31.03.2020


Sub Judge (CJM)
Udhampur

No: 3264 to 71 / P.D.sj.uell.

Dated: 23.03.2020

Copy to :

1. Worthy Registrar General , High Court of J&K.
2. Principal Secretary to Hon'ble the Chief Justice , High Court of J&K.
3. Secretary to Hon'ble Mr Justice Rajesh Bindal , Administrative Judge for Distt Udhampur
4. District & Session Judge Udhampurfor information
5. -8 Miss Priyanka Mahajan, Munsiff, JMIC Majalta; Sh Ajay Kumar, DMM (Traffic) Udhampur; Smt Kamaya Singh Andotra; Munsiff/JMIC , Udhampur. for compliance
9. E court for uploading on website


Sub Judge (CJM)
Udhampur